## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCA/5/2016

NAME OF THE PETITIONER(S)

: O. Padmanabhan

NAME OF THE RESPONDENT(S)

: Supra Hi-Tech Electro Equipments Pvt Ltd & Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Lead by Senior Counsel Mr. R. Muran

PRIYADARSHININ

Amlili Menen

Coursel for Pespondits 1+03

Count forth fortiles.

**ORDER** 

Counsels for both the parties present. Both the sides argued on the report of the Chartered Accountant and in the light of the order passed by the CLB on 2<sup>nd</sup> May 2003. Order reserved.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)